

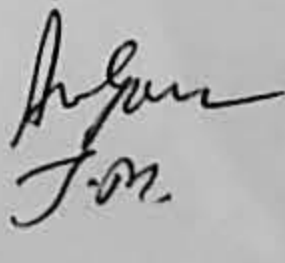
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 459 OF 2001

Applicant/s H.S. Yadav Respds. U.O-2 & 3 ans.

Advocate for Applicant/s Sh. A.N. Singh Advocate for Respondent/s Sh. D.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>34</u>
	<u>15.2.2010</u> Hon. Mr. A.K. Gaur, J.M. Hon. Mr. D.C. Latha, A.M. List has been revised. None for the applicant as Sh. A.N. Singh, counsel for the applicant has sent illness slip. The case pertains to the Year of 2001. A perusal of the order sheet clearly indicates that there are several occasions this case has been adjourned. The Court is reluctant in granting adjournment in such old cases. We accordingly dismiss the O.A. for want of prosecution in default.  A.M.  J.M. 10	

Contd. On Sheet No. _____